

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 01.12.2016

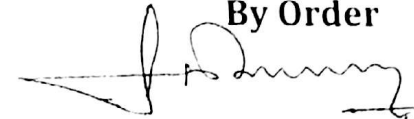
**ORDER NO. 172 of 2016**

The Hon'ble President has been pleased to partially modify the sitting notified vide order no. 132 of 2016 from **02.12.2016** to **till further orders for CESTAT Chennai** to the extent indicated below :-

| COURT   | PERIOD                  | WORK ASSIGNED          |
|---|-------------------------|------------------------|
| Hon'ble Shri D.N.Panda, Member(Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member( Technical) | From 02.12.2016 onwards | Division Bench Matters |

1. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.

By Order

  
**(A. Mohan Kumar)** 11/12/16  
**Registrar**

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

  
**Dy. Registrar** 11/12/16